

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH(COURT NO.IV)**

(IB)-238/ND/2018

In the matter of:

M/s. Jai Bhole Steel Works ... Applicant

v.

M/s. Oliver Engineering Pvt. Ltd. ... Respondent

SECTION: Under Section 9 OF IBC.

Order delivered on 02.04.2018

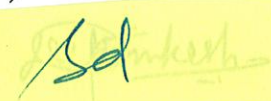
CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)**

For the petitioner	Mr. Ajay Garg & Mahesh Sharma, Advs.
For the respondent	Mr. Puneet Singh Bindra Sanjiv Kumar Chaudhary Sharad Kharra.

ORDER

Ld. Counsel for the applicant as well as corporate debtor appear. Reply on behalf of the corporate debtor is filed today, a copy is served to the counsel for the applicant. Rejoinder, if any, be filed within 5 days thereafter with a copy in advance to the other side. List the matter on 23rd April, 2018.


**(DR.DEEPTI MUKESH)
MEMBER (JUDICIAL)**

KCS